

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 3
CA(CAA)-83(PB)/2019

IN THE MATTER OF:

Suryavanshi Mercantile Pvt. Ltd. with
S.P Flavours Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 17.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

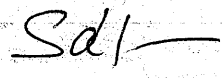
For the applicant : Mr. Vishal Ganda, Adv. with Ms. Pinki Sharma, CS

ORDER

Arguments heard. Order reserved.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)